

Import of Intermediates for Anti-TB Drug Production

1171. DR. KRUPASINDHU BHOI: Will the PRIME MINISTER be pleased to state:

(a) the names of drugs and its intermediates being imported and used for manufacture of Anti-TB drugs listed under the National Health Programme;

(b) the Justification for having different customs duty structure for import of drug intermediates used for the manufacture of the same drug;

(c) whether these anomalies give advantage to the growth of various units, particularly those manufacturing Rifamycin; and

(d) if so, the details thereof and if not facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) Names of drugs and intermediates imported for manufacture of Anti-TB Drugs listed under the National Health Programme are given below:—

Sl. No.	Name of the Bulk drug/ Intermediates
I.	<i>Bulk Drug</i>
1.	Pyrazinamide
II.	<i>Intermediates</i>
1.	Rifa-S (For Rifampicin)
2.	Rifamycin S.V. (For Rifampicin)
3.	DL-2 Aminobutanol (For Ethambutol)
4.	Cyanopyrizine (For Pyrazinamide)
5.	Ortho Phenylene diamine (For Pyrazinamide)
6.	Di Amino Malo Nitride (For Pyrazinamide)
7.	Pyrazine Mono Carboxylic Acid (For Pyrazinamide)

8. Gama Picoline (For Isoniazid)

9. Para Nitro Toluene (For Thiacetazone)

(b) The purpose of different customs duty structure for import of drug intermediates used for manufacture of same drug is to encourage the production of Bulk drugs from more basic stage in the country.

(c) No, Sir.

(d) Does not arise.

Subsidy to Small Scale Industries

1172. SHRI KODIKKUNNIL SURESH:

PROF. SAVITHRI LAKSHMANAN:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have decided to stop the subsidy of Small Scale industries to Private Sector in backward areas;

(b) whether the State Government of Kerala has opposed this decision;

(c) whether the Government of Kerala has lost 14 crore rupees by this decision;

(d) if so, the facts thereof; and

(e) the number and amount of reimbursement claims of central investment subsidy scheme from Kerala considered by the Union Government?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) to (e) The Central Investment Subsidy Scheme, 1971 under which subsidy was available to industries set up in backward districts including small scale industries was withdrawn w.e.f. 30-9-1988. However, Government advised States/UTs to disburse subsidy to non-manufacturing activities by